

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING  
COMMITTEE ON AGRICULTURE, ANIMAL HUSBANDRY AND FOOD  
PROCESSING**

**डा. अनिल सुखदेवराव बोंडे** (महाराष्ट्र) : महोदय, मैं विभाग संबंधित कृषि, पशुपालन और खाद्य प्रसंस्करण संबंधी संसदीय स्थायी समिति (2022-23) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ: -

- (i) Fifty-first Report on Demands for Grants (2023-24) pertaining to the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare);
- (ii) Fifty-second Report on Demands for Grants (2023-24) pertaining to the Ministry of Agriculture and Farmers Welfare (Department of Agricultural Research and Education);
- (iii) Fifty-third Report on Demands for Grants (2023-24) pertaining to the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries);
- (iv) Fifty-fourth Report on Demands for Grants (2023-24) pertaining to the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Animal Husbandry and Dairying);
- (v) Fifty-fifth Report on Demands for Grants (2023-24) pertaining to the Ministry of Food Processing Industries; and
- (vi) Fifty-sixth Report on Demands for Grants (2023-24) pertaining to the Ministry of Cooperation.

---

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING  
COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT**

**श्रीमती सुमित्रा बाल्मीक** (मध्य प्रदेश) : महोदय, मैं जनजातीय कार्य मंत्रालय की अनुदान मांगों 2023-24 के संबंध में विभाग संबंधित सामाजिक न्याय और अधिकारिता संबंधी संसदीय स्थायी समिति के चवालीसवें प्रतिवेदन की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूँ।

MR. CHAIRMAN: Motion for election to the Post-Graduate Institute of Medical Education and Research, Chandigarh. ....(*Interruptions*)...

SHRI NARANBHAI J. RATHWA (Gujarat): Sir, Reports of the Department-Related Parliamentary Standing Committee on Rural Development and Panchayati Raj!

MR. CHAIRMAN: It will come. Dr. Bharati Pravin Pawar to move a motion for election of one member to the Post-Graduate Institute of Medical Education and Research, Chandigarh. Yes, please.

---

**MOTION FOR ELECTION TO THE POST-GRADUATE INSTITUTE OF MEDICAL  
EDUCATION AND RESEARCH (PGIMER), CHANDIGARH**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR): Sir, I move the following Motion:—

"That in pursuance of clause (g) of Section 5, read with sub-section (1) of Section 6 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966 (No. 51 of 1966), this House do proceed to elect, in the manner as directed by the Chairman, one Member from among the Members of the House, to be a member of the Post-Graduate Institute of Medical Education and Research, Chandigarh."

*The question was put and the motion was adopted.*

---

**RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE**

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee in its meeting held on the 13<sup>th</sup> of March, 2023, has allotted time for Government Business as follows:—

1. Time allotment for discussion on the working of each of the following Ministries during the second part of the Budget (259<sup>th</sup>) Session:—

- |   |                            |
|---|----------------------------|
| <ul style="list-style-type: none"> <li>(i) Skill Development and Entrepreneurship;</li> <li>(ii) Rural Development;</li> <li>(iii) New and Renewable Energy;</li> <li>(iv) Cooperation;</li> <li>(v) Textiles;</li> <li>(vi) Fisheries, Animal Husbandry and Dairying; and</li> <li>(vii) Railways</li> </ul> | <b>Four Hours<br/>each</b> |
|---|----------------------------|